

By E-mail.

No. Gen./3259/ 2020.
District and Sessions Court,
Pune.
Date: 20th July, 2020.

From :

Neeraj P. Dhote
Principal District and
Sessions Judge,
PUNE.

To,

The President of District Bar Association, Pune.
The President of all Taluka Bar Associations in
Pune Judicial District, Pune.

Subject: Webinar on “e-filing and e-Courts services”
on 25.07.2020, at 3.00 p.m.

Reference : E-mail from Central Project Coordinator,
High Court, Mumbai.

Madam/Sir,

I am glad to inform you that, pursuant to the above referred e-mail, the Webinar in regional language is scheduled to be held on 25.07.2020, at 3.00 p.m. onwards on the topic “**e-filing and e-Courts Services**”, for the awareness of advocates in each district.

It is needless to state that the said Webinar will be of utmost benefit to all the advocates in switching over to e-filing. The link for the said Webinar will be shared with you shortly.

You are, therefore, requested to appeal all the advocates of the Associations in Pune Judicial District to participate in the said Webinar and get benefited.

Yours faithfully,


(Neeraj P. Dhote)

Principal District & Sessions Judge,
Pune.